

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2935
ANSWERED ON 8TH AUGUST, 2024**

SYSTEM OF RENEWAL OF DRIVING LICENSE

2935. SHRI GIRIDHARI YADAV:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the system of renewal of driving license is online but the printout has to be submitted at the counter in the RTO office and if so, the details thereof;**
- (b) whether the Government proposes to ensure the renewal of driving license on the basis of online application only by abolishing the mandatory system of taking printout of the driving license; and**
- (c) if so, the details thereof along with the time by which it is likely to be done and if not, the reasons therefor?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) This Ministry vide S.O. 4353(E) dated 16th September, 2022 has allowed various transport related services in online mode including renewal of Driving Licence for which test of competence to drive is not required. An individual availing online services through Aadhaar Authentication (on voluntary basis) is not required to visit RTO.

Provided that any person who does not have Aadhaar number may avail such service by submitting an online application but the applicant has to visit RTO in physical form for establishing the identity along with documents prescribed in rule 18 of Central Motor Vehicles Rules, 1989.